

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Video conference)

CRA No. 49/2016
1A Nos. 01/2016 &
02/2018

Jarnail Singh

...Appellant(s)

Through :- Mr. O.P Thakur, Advocate.

v/s

State of J&K

...Respondent(s)

Through :- Mr. Rajesh Thappa, Dy. A. G.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Mr. Rajesh Thappa, learned Deputy Advocate General seeks
and is granted time to file nominal roll of the appellant by the next date.

List for consideration on 29.04.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
23.04.2020
Pawan Chopra